NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/195/2016 PETITION NUMBER : A. Prakash NAME OF THE PETITIONER(S) : M/s Cheran Hotels Private Limited & 3 others NAME OF THE RESPONDENT(S) : 397/398 of CA 1956 and 58/59 of CA 2013 **UNDER SECTION** Represented by S.No. Name (in Capital) Counsulu M. v. P. Saivi Cibivishno Cirilisaiviha Sander Kumar Cornel for Respondents NO. 1,2 and4 Conser for Petitioner **ORDER**

Counsel representing both the parties are present. Both the counsels sought time for submitting their arguments. Time extended at request finally. Put up on

13.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)